NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/11	TP 32/16	Hearing	397-398	Satwant Singh & Anr Vs. Columbia Asia Hospitals P. Ltd. & 9 Ors.

		SENTATION TO WHOM	NAME (IN CAPITAL) & PHONE NUMBER	
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2. BISHAK. K
For Anup. S. Shah Law Firm
Petitioners

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Petitioners

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Counsel for petitioner is present. He has filed one memo stating that the senior counsel appearing for petitioner is not feeling well and he is sick. He requested adjournment. Counsel for respondents strongly opposed granting of adjournment. As a last chance, this petition is adjourned to 17.04.2017 and no adjournment will be given on that day. Both sides are directed to proceed with the main petition.

MEMBER (3)

MEMBER (T)